

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-01-2023 AT 02:30 PM**

**IA (IBC) 33, 96 & 231/2020, IA (IBC) 480, 526, 620/2021,
IA (IBC) 148, 363 & 1205/2022 in CP(IB)No.41/7/HDB/2017
U/s 7 of IBC, 2016**

IN THE MATTER OF:

Canara Bank

...Financial Creditor

Vs

Deccan Chronicle Holdings Limited

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. Abhishek Dash along with Shri. Vinay Chauhan, Counsel for the SRA, Ld. Counsel Shri. Mayur Mundra for Erstwhile RP, Ld. Counsel Ms. Pallavi Agarwal for Religare Finvest Ltd present.

This being a special bench, matter adjourned to 13.02.2023 as a last chance.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)